

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 1106 of 2020

IN THE MATTER OF:

Nitin Hasmukhlal Parikh

...Appellant

Vs.

IDBI Bank Ltd. & Anr.

...Respondents

Present:

**For Appellant: Mr. Krishnendu Datta, Sr. Advocate with
Mr. Mansumyer Singh, Advocates.**

**For Respondents: Mr. Ratnanko Banerjee, Sr. Advocate with
Mr. Arvind Kumar Gupta, Advocate for R-2.
Mr. Sanjay Bajaj, Mr. Rajat Prakash (IDBI Bank)
and Mr. Samarth Bajaj, Advocates for R-1.**

O R D E R
(Virtual Mode)

15.04.2021: For want of time, this matter is adjourned.

List this Appeal as 'Part Heard' on **29th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md